

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

RAJYA SABHA
UNSTARRED QUESTION No.1195
TO BE ANSWERED ON 27/07/2018

RELEASING OF CENTRAL SHARE FOR ODISHA

1195. SHRI NARENDRA KUMAR SWAIN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the proposal of the Government of Odisha for release of Central Government's share of Rs.50.00 crore for State-level Price Stabilisation Fund (50:50 basis) is pending with the Ministry; and
- (b) whether the Central Government would allocate its share of Rs. 50.00 crore to the Government of Odisha to fulfil the mottoes of Price Stabilisation Fund during this financial year?

ANSWER

THE MINISTER OF STATE

CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C.R.CHAUDHARY)

- (a) : Government has approved the proposal received from the State Government of Odisha for setting up State Level Price Stabilization Fund with a corpus of ₹100 crore of which contribution of the Central and State Government is ₹50 crore each.
- (b) : The Central Government has released 50% of its share of ₹50 crore i.e. ₹25 crore as first instalment for the State level Price Stabilization Fund of the Government of Odisha in June 2018.
